GOVERNMENT BILLS

The Armed Forces Tribunal Bill, 2005

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Sir, I beg to move for leave to introduce a Bill to provide for the adjudication or trial by Armed Forces — Tribunal of disputes and complaints with respect to commission, appointments, enrolment and conditions of service in respect of persons subject to the Army Act, 1950, the Navy Act, 1957 and the Air Force Act, 1950 and also to provide for appeals arising out of orders, findings or sentences of courts-martial held under the said Acts and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted

SHRI PRANAB MUKHERJEE: Sir, I introduce the Bill.

THE ESSENTIAL COMMODITIES (AMENDMENT) BILL, 2005

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to move for leave to introduce a Bill further to amend the Essential Commodities Act, 1955.

The question was put and the motion was adopted

DR. AKHILESH PRASAD SINGH: Sir, Lintroduce the Bill.

श्री एस॰एस॰ अहलुवालिया (झारखंड): सभापित महोदय, एक बिल लेने के पहले कम से कम हाउस को आधे घंटे के लिए एडजर्न कर दीजिए ...(व्यवधान)... नहीं सर, अगर लेट नाइट तक बैठना है ...(व्यवधान)...

श्री सभाषिट: हम लेट नाइट तक बैठेंगे, और मुझे विश्वास है कि आपमें आधे से ज्यादा मैम्बर लंच करके अप पक्षे हैं।

श्री एस॰एस॰ अहलुवालियाः नहीं सर, अभी तक पार्लियामेंटरी एफेयर्स मिनिस्टर ने यह घोषणा नहीं की है कि ने धैम्बर्स को फ्री लंच या फ्री डिनर खिलाएंगे।

श्री सभावति: अच्छा वह मैं अपनी तरफ से करवी दूंगा, आप बैठ जाइए।